

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

13. IA-1609/2024 in C.P.(IB)/188(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Aditya Birla Finance Limited
Vs.
Delta Iron And Steel Company Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Adv. Vedanshi Shah i/b Adv. Mahalakshmi Ganapathy, Ld. Counsel for Applicant/ Liquidator present (VC).
2. **IA-1609/2024:** This is an Application filed by the Liquidator to place on record the 2nd progress report on liquidation process of the Corporate Debtor.
3. The above report is taken on record and IA is **disposed** of.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)